NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/205/2017 NAME OF THE PETITIONER(S) : SECURO FACILITY MANAGEMENT PVT LTD NAME OF THE RESPONDENT(S) : ROC, CHENNAI **UNDER SECTION** : 252 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM S.SAPHIYANARAYANAN Counsel for Petitionen J. Jathyanasart Kaliannan CA A. Kalianvan

2 B. CRISHAN Dyne!

<u>ORDER</u>

Counsel for the Applicant present. Deputy RoC in person present and file the report. The same is on record. The Application has been filed on behalf of the Director who stands disqualified by operation of Law. Therefore, the Applicant is directed to file an affidavit that the Applicant is one of the shareholders in the Company. Put up on 01.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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